

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/674 /A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the ¹⁶30 January, 2025.

Sub:- **Casual leave .**

Ref:- Your letter No. FC.XII-2/2023/27/E dated 27.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.01.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/ ⁶⁷⁵ /A, dated , 30-01-2025

Copy forwarded to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]